

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **08.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. CC 451/2013	21. CC 81/2006
2. CC 472/2013	22. CC 642/2009
3. CC 1039/2014	23. CC 735/2009
4. CC 1027/2016	24. CC 1257/2011
5. OS 3/2018	25. CC 1413/2012
	26. CC 1281/2015
HEARING	27. CC 792/2016
6. Cr 111/2020 NGPS	28. CC 584/2017
7. CrI.Misc 138/2020	29. CC 442/2018
8. CrI.Misc 267/2020	30. CC 888/2018
9. CC 343/2017	31. CC 1029/2020
10. CC 1944/2019	32. CC 1056/2020
11. CC 1022/2020	33. CC 1064/2020
12. CC 1023/2020	34. CC 1121/2020
13. CC 1062/2020	35. CC 1133/2020
14. CC 1063/2020	36. CC 1137/2020
15. PCR 284/2013	37. CC1143/2020
16. PCR 3/2020	38. CC 1148/2020
17. OS 343/2018	39. CC 1172/2020
18. OS 269/2020	
19. OS 273/2020	ORDERS
20. PCR 189/2020	40. OS 290/2020
Anil Kumar Vs Harish Kumar	41. CrI.Misc 243/2020.

Hosakote
Dated: 07.12.2020

Girish
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 08.12.2020 at 2.45 PM

HEARING

1. Crime. 97/2020 (SPS)
2. Crime 98/2020 (SPS)
3. Crime 102/2020(SPS)
4. Crime 305/2020 (HPS)
5. PCR 75/2020
6. PCR 76/2020
7. PCR 187/2020(Lohith V/s Venkatesh)
8. Crl. Misc 214/2020
9. Crl. Misc 283/2020
- 10.Crl. Misc 285/2020(Sandya V/s CMC)
- 11.OS 228/2017(Issues)
- 12.OS 76/2018 (Issues)
- 13.OS 38/2019
- 14.OS 172/2020
- 15.OS 202/2020
- 16.CC 1075/2018
- 17.CC 1197/2018
- 18.CC 1546/2018
- 19.CC 991/2019
- 20.CC 4421/2020

Hosakote
Dated: -07.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR
PRECONCILLATION SITTING OF THE DAY 08.12.2020.

AFTERNOON SESSION AT 1.00 P.M.

1. CC 1873/2016
2. CC 1886/2016
3. CC 902/2017
4. CC 1080/2018
5. CC 757/2018
6. CC 47/2019
7. CC 948/2019
8. CC 14/2020
9. CC 570/2016
10. CC 1872/2016

EVENING SESSION AT 5.00 P.M

1. CC 1954/2016
2. CC 651/2017
3. CC 792/2018
4. CC 955/2018
5. CC 2572/2019

Hosakote

Dated: -07.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
2. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.